

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/3560/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated, Guwahati the 9<sup>th</sup> April, 2024.

Sub: **Casual leave.**

Ref:- Your Letter No. DJK/Esstt./3792, dtd. 06.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.04.2024, along with station leave permission, from the morning of 11.04.2024 till the morning of 15.04.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

*SD/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-111/2012/3561/A dated** , 09-04-2024

Copy to:-

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*10/04/24*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*